



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	PIL/74/2023 FIXED	DHANU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	MS. M D BORAH, GA R-2 MR. K P PATHAK MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&3) MR BHARGAV DAS
	WITH WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. K P PATHAK (R4, R5) MR BHARGAV DAS (R4, R5) MR ARINDAM BARUAH (R4, R5) SC, REVENUE
3	I.A.(Civil)/491/2023 FIXED in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. D DAS SR. ADV MR. H K NATH	SC, AFDC
	WITH WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/699/2023 in WA/366/2022	NISAR AHMED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MR. H K NATH	SC, AFDC
4	WITH WA/348/2022	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPOATION LIMITED AND 4 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	MR G N SAHEWALLA (r-5) MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS K BHATTACHARYYA SC, AFDC

5	WITH WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR B D DAS (r-2) MR. S C BISWAS (r-2) MRS R DEKA (r-2) SC, AFDC
	WITH I.A.(Civil)/3848/2022 in WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/2205/2023 in WA/349/2022	SUNIL HAZARIKA, Versus RAKHAL CHANDRA DAS AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. S C BISWAS MS A DAS MS A BORAH SC, AFDC
	WITH I.A.(Civil)/986/2024 in WA/349/2022	RAKHAL CHANDRA DAS, Versus SUNIL HAZARIKA AND 4 ORS	MR B D DAS MR B D DAS MR. S C BISWAS (r-2) MRS R DEKA (r-2)	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI
6	WITH WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/3849/2022 in WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
7	WA/9/2024 CAVT. NO.13632/023, FIXED	BIREN BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R MAZUMDAR (R-5) MR H BEZBARUA (R-5) MR D DEKA SC, N C T E MR N J KUMAR MR N ALI (R-5) SC, SEC. EDU. FOR CAVEATOR SC, DIB. UNIVERSITY
HEARING				
8	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
9	WA/167/2018 CAVT. NO.0499/2018 FIXED	THE STATE OF ASSAM AND 3 ORS Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
10	WITH WA/165/2018 CAVT. NO. 0499/2018	SRI RAKESH AGARWALA Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B GOGOI MR. B CHOUDHURY MR. T CHAKRABORTY MR P NAYAK	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
11	WITH WA/166/2018	SMTI MANJULA SAIKIA BHUYAN Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I. SC, PERSONAL DEPT. FOR CAVEATOR

12	C.Ex.App./11/2019	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S BHARTI AIRTEL LTD.,	MR. S C KEYAL ASSTT.S.G.I.	MR S BHARALI MR. M DAS
	WITH			
13	C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE, GUWAHATI	MR S BHARALI MR. M DAS MR. M DAS	SC, CENTRAL EXCISE
	WITH			
	I.A.(Civil)/1689/2019 in C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE	MR S BHARALI MR. M DAS	SC, CENTRAL EXCISE
14	C.Ex.App./15/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX Versus DHARAMPAL SATYAPAL LTD.	MR. S C KEYAL	DR. A SARAF MR. Z ISLAM MR. P DAS MR. P BARUAH MR. N N DUTTA
15	WA/91/2019 IN WP(C)/8/2011 (D/O)	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. U K NAIR MR DEBA SARMAH MR D SAIKIA	GA, ASSAM MR. B PRASAD
16	WA/154/2019	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
	WITH			
17	WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION
18	WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC
19	WA/55/2022 FIXED	THE STATE OF ASSAM, Versus DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	MR. M U MONDAL (R-1) J ISLAM (R-1) MD H R AHMED (R-1) FOR CAVEATOR
20	WA/124/2022 FIXED	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B C DAS (R-6) MR. A R SIKDAR (R6) MR. R ALI (R-6) H A AHMED (R-6) MD A ALI (R6) MR. S I TALUKDAR (R6) MR A S SK (R-6) J A SIKDAR (R-6) D. HUSSAIN (R6) SC, SEC. EDU. SC, N C HILLS
	WITH			
	I.A.(Civil)/293/2023 in WA/124/2022	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C HILLS
21	WA/12/2023 CAVT. NO.15582/022, FIXED	DHIREN SARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
22	WA/414/2023 FIXED	BHASKAR OJAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM

23 [WA/418/2023](#)
FIXED

STATE OF ASSAM REPRESENTED BY
PRINCIPAL SECRETARY TO THE
GOVERNMENT OF ASSAM, FINANCE
DEPARTMENT

MR. R BORPUJARI

MR. M K CHOUDHURY (r-
1,2,3)
GA, ASSAM
MR P BHARDWAJ (r-1,2,3)
MR. M SARMA (r-1,2,3)
MR. D. BORAH

Versus

ALL ASSAM RETIRED OFFICERS,
TEACHERS AND EMPLOYEES COMMITTEE

WITH

[I.A.\(Civil\)/124/2024](#)
in [WA/418/2023](#)

STATE OF ASSAM REPRESENTED BY
PRINCIPAL SECRETARY TO THE
GOVERNMENT OF ASSAM, FINANCE
DEPARTMENT

MR U.SARMAH

MR. M K CHOUDHURY (r-
1,2,3)
GA, ASSAM
MR P BHARDWAJ (r-1,2,3)
MR. M SARMA (r-1,2,3)
MR. D. BORAH

Versus

ALL ASSAM RETIRED OFFICERS,
TEACHERS AND EMPLOYEES COMMITTEE
AND 5 ORS. E

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024
11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH - III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/309/2022 FIXED	HEERA THAPA Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, PWD ROAD GA, ASSAM
2 WP(C)/938/2022 FIXED	RAJU BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, PWD SC, FINANCE
3 WP(C)/1130/2022 FIXED, WITH WP(C)/2366/2023 (D/O), WP(C)/2573/2022 (D/O)	EX NO. 173137K RFN/GD HARKA BAHADUR TAMANG AND 6 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
WITH 4 WP(C)/2368/2022	EX NO. 380067 H HAV/CARPENTER PULIN CHANDRA NATH AND 4 ORS Versus UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. P S BHATTACHARYYA (C.G.C., R1-R5) ASSTT.S.G.I.
WITH 5 WP(C)/2573/2023	EX NO. F/411683M RFN/COOK SANJEEB KUMAR AND 9 ORS Versus UNION OF INDIA AND 6 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. A K DUTTA (R-1 to 7) DY.S.G.I.
WITH 6 WP(C)/4308/2023	EX NO. G/3300483K HAV/GD (GENERAL DUTY) RANJIT SINGH AND 5 ORS. Versus UNION OF INDIA AND 4 ORS.	MR B PATHAK MR V KUMAR	DY.S.G.I.

7	WP(C)/3359/2022 FIXED	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 16 ORS	MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA	MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I.
8	WP(C)/2921/2023 FIXED	RANJIT SINGH Versus MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
	WITH			
9	WP(C)/4486/2023	PRADEEP KUMAR Versus THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
	WITH			
10	WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
11	WP(C)/3832/2023 FIXED	ANKUSH SAIKIA Versus OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH MR. S BORUAH	MR. B K DAS (R-1 to 4) MR H P GUWALA (R-1 to 4) H P NEOG (R-1 to 4) SC, HEALTH
<u>ORDERS</u>				
12	Review.Pet./113/2023 FIXED, WITH WP(C)/883/2017 (D/O)	COAL INDIA LTD. AND 5 ORS. Versus PODUGU RAMESH @ P RAMESH	MR M Z AHMED MR. A M DUTTA	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI
13	Cont.Cas(C)/51/2024 B/O	RUNU DAS Versus DIGANTA HAZARIKA	MS. T SOM MR. P TELI	MR S DUTTA MR. S DUTTA MR S DUTTA
<u>HEARING</u>				
14	WP(C)/5430/2021 PART-HEARD, FIXED	PRATIBHA DEVI Versus THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B
15	WP(C)/6736/2022 PART-HEARD, FIXED	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS
16	WP(C)/912/2022 FIXED	KOHINUR ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE
	WITH			
17	WP(C)/1954/2022	KOHINUR ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
18	WP(C)/7210/2022 FIXED	AMLESH KUMAR SINGH Versus THE UNION OF INDIA AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MR M Z AHMED (R-2,3,4) MR. A M DUTTA (R-2,3,4) SC, COAL INDIA

19	WP(C)/903/2023 AFTER TWO WEEKS	MOON BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
20	WP(C)/1154/2023 FIXED, WITH SEPARATE AFFIDAVIT FILE	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL DY.S.G.I.
21	WP(C)/3237/2023 FIXED	BIRAJ BISWASARMA (NO. G/5037338 RECT (GD) Versus THE UNION OF INDIA AND 3 ORS	MR S C DAS P BURAGOHAIN	DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/403/2020 WITH LCR, FIXED	JAHIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
2	WP(C)/2905/2017 WITH LCR, FIXED	JAMIR UDDIN Versus THE UNION OF INDIA and 5 ORS.	MD.A J ATIA	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/7720/2019 WITH LCR, FIXED	NOORJAHAN BEGUM @ NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH I.A.(Civil)/848/2024 in WP(C)/7720/2019	NOORJAHAN BEGUM @ NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/8120/2019 WITH LCR, FIXED	SUNDARI BIBI @ SUNDARI BEWA Versus THE UNION OF INDIA AND 8 ORS.	MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
5	WP(C)/2472/2023 WITH LCR, FIXED	REENA KHATOON @ MS RANJINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024
11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./53/2023 IN WP(C) 1347/23(D/O), FIXED	GULNEHAR BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM, R-5 MR. B CHOUDHURY, SC, SSA R-4 MR. P N SHARMA, SC, EDUCATION DEPTT. MR. B GOGOI, SC, SSA SC, SSAM
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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024
11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH - IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2152/2021 FIXED	M/S GOELS COIR FOAM (INDIA) PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MR M HALOI MS. T BEGUM MD. A HASSAN MR. J BHARALI MS. M DEY	GA, ASSAM MS. R B BORA (SC BTC, R-2 TO 6) MR R DHAR (SC WPT & BC, R-1)
2	WP(C)/8406/2022 B/O	NIZAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
3	WP(C)/8442/2022 B/O	REHANA AKTAR CHOUDHURY @ RAHENA AKTAR CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
4	WP(C)/1205/2023 B/O	ABDUL GOFUR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE
5	WP(C)/1823/2023 FIXED	KAILASH GOGOI Versus THE COMMISSIONER OF POLICE AND 3 ORS	MR D R GOGOI MS. S E AHMED	GA, ASSAM
6	WP(C)/6596/2023 FIXED	M/S S H ENTERPRISE Versus INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C
7	WITH WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r-1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
	WITH I.A.(Civil)/3307/2023 in WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM
8	WP(C)/7123/2023 FIXED	BAGDEVI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, TRANSPORT SC, FINANCE

9	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
	WITH			
10	WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
		HEARING		
11	WP(C)/2693/2012 FIXED	BIREN SARMA and 5 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS (R-1 TO 7) SC, NF RLY
	WITH I.A.(Civil)/2741/2023 in WP(C)/2693/2012	DIPTI GOGOI DAS AND ORS Versus UNION OF INDIA and ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	MR. M K CHOUDHURY
	WITH			
12	WP(C)/1131/2012	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION and ANR. Versus THE UNION OF INDIA and ORS	MRG P BHOWMIK MR T H HAZARIKA MR.S S ROY MR.R HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR.A K SARKAR MR.U K NAIR MR.A BARKATAKI MR.A CHETRY SC, NF RLY
	WITH			
13	WP(C)/2689/2012	DIMBESWAR GOGOI and 3 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS SC, NF RLY
14	WP(C)/5237/2013	M/S DOWN TOWN HOSPITAL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MS.D DEKA MR.M CHETIA MS.N DEKA MR.M GOGOI	GA, ASSAM
15	WP(C)/6838/2013 WITH WP(C) 4985/2013	SITA RAM BALMIKI and ANR Versus STEEL AUTHORITY OF INDIA LTD.	MR.K K DEY MRV K BAROOAH	MR.A DASGUPTA
16	WP(C)/7205/2013	SWAMINA INTERNATIONAL PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR.A DASGUPTA MR.K M HALOI MR.B DAS MS.B DAS	GA, ASSAM SC, BTC
17	WP(C)/1331/2014 WITH LCR	BINOY KUMAR SINHA Versus THE STATE BANK OF INDIA and 4 ORS.	MR.J SINGH MR.R DUTTA MR.P N GOSWAMI MR.N J KHATANIAR	MR.S S SHARMA MS.L SHARMA MRA SHARMA SC, SBI
18	WP(C)/1663/2015	ATUL MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.P P BARUAH MR B K KAR MR.N DEKA MR.K PATHAK MR. M DASGUPTA MD S ALI MR.M GOGOI	MS. M BHATTACHARJEE MR.H BURAGOHAIN MS.B BHUYAN(SC, PWD) SC, PWD(R1-3)
19	WP(C)/8237/2022 FIXED	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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19)	MR A KALITA	25-04-2024	To	25-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 7

[THIS BENCH WILL SIT AT 10:15 A.M.]

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	WP(C)/3229/2020 WITH OFFICE NOTE, FIXED	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD
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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH - V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6418/2023 FIXED	ABDUL KAYUM AND ANR. Versus THE UNION OF INDIA AND 15 ORS.	MR. S K TALUKDAR G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MRS. R DEVI (r-1) DY.S.G.I. PP, ASSAM
2	WP(C)/6758/2023 FIXED	PHULEN KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM SC, REVENUE
3	WP(C)/6950/2023 FIXED	AMIRJAN KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
4	WP(C)/7507/2023 FIXED	BIDUR CH RAY Versus THE STATE OF ASSAM AND 7 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, A S T C SC, IWT
5	WP(C)/397/2024 FIXED	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE
6	WP(C)/1549/2024 FIXED	NIRANJAN CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
HEARING				
7	RSA/11/2011 PART-HEARD, FIXED, WITH LCR	SMT. PHULESHWARI MALI and 6 ORS, Versus SATYA DAS and ANR,	MR. O P BHATI MR T C DAS MR. P SARMA	MRG P BHOWMIK MR.P P DAS MS.J PURKAYASTHA MR. B D DEKA MR.C K S BARUAH MS.A DEY MR. M DAS N CHAUDHURY MR.B BHATTACHARJEE MR.B BHATTA

8	WP(C)/4243/2013	DULAL BORA Versus THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.B CHAKRAVARTY(R-3) MR.S SARMA MR.S CHAKRABARTY ASSTT.S.G.I. SC, ALA MR.J PATOWARY SC, G U
	WITH MC/2531/2014 in WP(C)/4243/2013	DULAL BORA Versus THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.S SARMA ASSTT.S.G.I. MR.S CHAKRABARTY SC, G U MR.J PATOWARY
9	WITH Crl.Pet./614/2013	AKON BORA Versus THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS PP, ASSAM MR.L K BORAH
10	WP(C)/5344/2013 CAVT. NO. 756/2013 CAVT.NO.756/2013	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR GA, ASSAM
11	WP(C)/6303/2013	KISHAN LAL SINGHI Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM
12	WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
13	WP(C)/741/2014 B/O, WITH LCR	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR A DASGUPTA (R- 3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R- 3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM SC, L C MR.M BARUAH MR.S K SWARGIARY
	WITH MC/1196/2014 in WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C

WITH
[I.A./1696/2016](#)
in WP(C)/741/2014

BIRENDRA CHANDRA TALUKDAR and
ANR

APPLICANT-IN-PERSON

MR. G CHOUDHURY
MR.S DAS
MR.S SARMA
MS.P BARUAH
MR.A K HALOI
MR.M BARUAH
SC, L C
MR.S K SWARGIARY

Versus

M/S ASSAM STATE TEXTILE
CORPORATION LTD. and 15 ORS.

WITH
[I.A.\(Civil\)/2014/2016](#)
in WP(C)/741/2014

M/S ASSAM STATE TEXTILE
CORPORATION LTD.

MR. G CHOUDHURY
MR.A K HALOI
MR.P BARUAH

MR.S DAS
MR.S SARMA
MR.M BARUAH
MR.S K SWARGIARY
SC, L C

Versus

THE STATE OF ASSAM AND 16 ORS

14 [WP\(C\)/659/2015](#)
FIXED

THE BRAHMAPUTRA VALLEY FERTILIZER
CORPORATION LIMITED

MR.S N SARMA
MR.A SARMA
MR.K KALITA
MR.S CHOUDHURY

GA, ASSAM(R2-R7)
MR B
TALUKDAR(MUNICIPAL
ADMINISTRATION DEPTT.)
ASSTT.S.G.I.(R1)
SC, ELECTION
COMMISSION.(R8)

Versus

THE UNION OF INDIA AND 8 ORS

WITH
[WP\(C\)/1694/2015](#)

ASSAM PETROCHEMICALS LTD.

MR.N DEKA
MR.M GOGOI

GA, ASSAM

Versus

THE STATE OF ASSAM AND 5 ORS

16 [WP\(C\)/565/2016](#)
FIXED

ON THE DEATH OF BIREN BARMA,
REPRESENTED BY SMTI. KAMLA BARMAN
and ORS

MR G JALAN
MR. S P DAS
MR. A DEKA

GA, ASSAM
MR. Y DOLOI (R- 1-3)
MR. B K DAS (R-6)
ADDL. AG, ASSAM

Versus

THE STATE OF ASSAM AND 5 ORS

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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[For Tuesday,23rd April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH - III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/241/2015 FIXED	UPEN RONGPI and 3 ORS Versus THE ASSAM STATE TRANSPORT CORPORATION and 13 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	SC, A S T C
2 WP(C)/4267/2015 FIXED	SIMANTA BORGHAIN and 15 ORS Versus THE OIL AND NATURAL GAS CORPORATION LTD and 5 ORS	MR.B K MAHAJAN MR.A BORGHAIN MR.S BORTHAKUR	MR.G N SAHEWALLAR-1 to 6 MR.B K DAS(R-1 to 6) MR.H P NEOG(R-1 to 6)
3 WP(C)/5793/2015 FIXED	SAMSUL ISLAM Versus THE UCO BANK and 7 ORS	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN	MR.A J DAS(R- 1 to 5) MR.R K DUTTAR-1 to 5 MR.N BARUAH(R-1 to 5) MR.M K ALI(R-1 to 5)
ADMISSION			
4 WP(C)/6130/2018 B/O	NRIPEN KR. BHATTACHARYYA Versus NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. A KHOOND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.
5 WP(C)/8101/2018 FIXED	DEBOJIT SAIKIA Versus THE INDIAN OIL CORPORATION LTD AND 3 ORS.	MR. M SARMA MS. I GOHAIN MS J A AHMED MS. R DEKA	MR. A K BHATTACHARYYA (R4) MR. K N CHOUDHURY MR. K N CHOUDHURY MR D K BHATTACHARYYA (R4) MS R B DEB (R4) MR. K K BHATTACHARYYA (R4) MR. M MAHANTA MS. R DEKA MISS. R R KAKATI MR. D J DAS SC, I O C
6 WP(C)/6049/2019 FIXED	AMAL BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. P BHATTACHARYA MR. A BORUA	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE

7	WP(C)/7253/2019 FIXED	PRANJAL DUTTA AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS. N SHYAMAL MR. U K NAIR MR. S DIHINGIA	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. S GHOSH ASSTT.S.G.I.
8	WP(C)/661/2020 B/O	KAMOLESH DAS AND 10 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P-1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P-1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
9	WITH WP(C)/7189/2015	SMT. UPAMA NATH and 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)
	WITH I.A.(Civil)/2302/2023 in WP(C)/7189/2015	RAJU BASFORE and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
10	WITH WP(C)/654/2020	MOFIZUL HOQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
11	WITH WP(C)/2188/2021	SHIMA AHMED Versus THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
12	WP(C)/3368/2020 FIXED	MRINAL KANTI SEAL AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. S UPADHAY	GA, ASSAM MR. I H BARBHUIYA MS R RAJKHOWA SC, GAD
13	WP(C)/860/2021 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DAS	SC, PNRD GA, ASSAM MS. M BARMAN (R8) MR. M ISLAM (R8)
14	WP(C)/5411/2021 FIXED	RAVI RANJAN KUMAR Versus THE UNION OF INDIA AND 3 ORS	MS. A TALUKDAR MISS P DAS MS S DAS	ASSTT.S.G.I.
15	WP(C)/2003/2022 FIXED	SANKARI BALA DAS AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MS M ROY	GA, ASSAM SC, HEALTH
16	WP(C)/2659/2022 FIXED	DEEP NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
17	WP(C)/217/2023 FIXED	RAJIB ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST
18	WP(C)/6886/2023 FIXED	GS 192257X MD HASHIM ANSARI Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. B CHAKRAVARTY MS. R B BORA SC, ICAR DY.S.G.I.
	WITH I.A.(Civil)/152/2024 in WP(C)/6886/2023	THE UNION OF INDIA AND 5 ORS Versus GS 192257X MD HASHIM ANSARI	DY.S.G.I.	MR. D BORAH
19	WITH Cont.Cas(C)/730/2023	GS - 192257X MD HASHIM ANSARI Versus DR. AJAY KUMAR AND ANR	MR. D BORAH	MR. K K PARASAR (r-2)

HEARING

20	WP(C)/2850/2017 FIXED	CONSTABLE SUMAN SINGHA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHAKRABORTY MR.B K DAS MS.P SARMAH MS.P HAZARIKA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
21	WP(C)/997/2018 FIXED	RAJAT KANTI NAG Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
22	WP(C)/6095/2019 FIXED	NAYANJYOTI DEKA Versus THE UNION OF INDIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. D C BORAH (C.G.C.) ASSTT.S.G.I.
23	WITH WP(C)/6063/2019	PANKAJ KOCH Versus THE UNION OF INDIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. S C KEYAL MR. S C KEYAL ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024
11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./1/2024 WITH OFFICE NOTE, LCR -3 (THREE) FILES, B/O	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
	WITH I.A.(Crl.)/7/2024 in Crl.A./1/2024	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
HEARING				
2	CRL.A(j)/20/2018 <u>11 Y 9 M 8 D</u> :WITH LCR - 3 (THREE) FILES, P.B. - 2, FIXED	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM
3	Crl.A./163/2018 <u>6 Y 0 M 1 D</u> :WITH LCR - 4 (FOUR) FILES, P.B.- 2, FIXED	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
4	Crl.A./213/2020 <u>4 Y 5 M 8 D</u> :WITH LCR - 7 (SEVEN) FILES, P.B. - 2, FIXED	SRI SANJAY DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K TALUKDAR MR. M HUSSAIN MR. K KALITA	PP, ASSAM
5	Crl.A./319/2022 <u>1 Y 5 M 7 D</u> :WITH LCR - 4 (FOUR) FILES, P.B. 2, FIXED	KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MRS DIPANJALI BORPUJARI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

-

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
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7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
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12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
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17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



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[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1153/2024	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
MOTION				
2	Crl.Pet./179/2024 B/O	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR. A R BHUYAN MS H.K.KASHYAP	
ADMISSION				
3	Crl.Pet./549/2021 WITH MEDIATION REPORT, LCR 1 FILE(SCANNED), B/O	NITIN MITTAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. B KALITA	MR. A A R KARIM (r-2) MR. A DEB (r-2) PP, ASSAM
4	Crl.Rev.P./553/2023 WITH LCR 1 FILE(SCANNED COPY)	PABITRA NEWAR @PINKY @ PABITRA DEVI NEWAR Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MD A ISLAM M AHMED	MR. P J BARMAN (R-2) MR. W R MEDHI (R-2) MR. P TALUKDAR (R-2) PP, ASSAM
5	WP(C)/7378/2023 FIXED.	M/S BRAHMAPUTRA TELEVISION NETWORK Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MS S SHARMA	SC, GST DY.S.G.I.
6	Crl.Rev.P./107/2024 FIXED.	ALIM UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S H RAHMAN	MR. D A KAIYUM (R-2) MR. M S MONDAL (R-2) PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./1085/2024 FIXED	KHIRUD RAJBONGSHI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
8	Bail Appln./1089/2024 FIXED	DHRUBA JYOTI DOWARAH Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
BAIL HEARING				
9	AB/2509/2023 FIXED	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

10	AB/2510/2023 FIXED	EJAS ALI KHAN Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
11	AB/2881/2023 FIXED	ANOWARA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. A A AHMED	PP, ASSAM
12	AB/921/2024 FIXED	MAINUL HAQUE ALI @ MAINUL HAQ ALI Versus THE STATE OF ASSAM	MR B ISLAM MR J ISLAM	PP, ASSAM
ORDERS				
13	Crl.A./211/2023 WITH LCR (FOUR FILES). FIXED.	ABDUR ROFIQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
14	Crl.Pet./342/2023 B/O	BIKASH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR D J DEKA	PP, ASSAM
15	Crl.Rev.P./477/2023 FIXED	KHAGEN HALOI AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BARUAH S BORGHAIN MR BAPLU CHAKMA	PP, ASSAM
16	I.A.(Crl.)/862/2023 FIXED in Crl.Rev.P./9300/2023 WITH Crl.Rev.P./9300/2023 (Filing Number)	BABLU NATH Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MR. M H LASKAR	MR. S DUTTA (R-2) PP, ASSAM
17	Crl.Pet./335/2024 FIXED	BABLU NATH Versus THE STATE OF ASSAM AND ANR (B)	MR. M H LASKAR	
17	Crl.Pet./335/2024 FIXED	MAHMUD HASSAN MAZUMDAR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUHDURY G UDDIN MR H I CHOUDHURY P ADHIKARI MR REZABUL HOQUE	PP, ASSAM
HEARING				
18	Crl.A./107/2021 WITH LCR 3 FILES, FIXED WITH	SMTI. RUNU DEVI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
19	Crl.Rev.P./92/2020	SMT. RUNU DEVI Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
20	Crl.Pet./210/2022 WITH LCR 2 FILES(SCANNED), FIXED	DR. SUNMONI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS M NIROLA	MR. B D GOSWAMI (r-2) MR. T CHUTIA (r-2) PP, ASSAM
21	Crl.Rev.P./434/2023	SADDAM HUSSAIN Versus AMINA KHATUN	MR H R A CHOUDHURY	MS S MEDHI MS S MEDHI MR A ALI MS. M KHATUN
22	Crl.Pet./776/2023 FIXED. WITH I.A.(Crl.)/1169/2023 in Crl.Pet./776/2023	NIRUPAMA SAIKIA AND ANR. Versus ANZITA SAIKIA AND ANR	MR. S P ROY JYOTISH DAS MS. R MAHANTA	MRS A SAIKIA (RESPONDENT-IN-PERSON)
23	Crl.Pet./929/2023 WITH LCR 1 FILE, FIXED	ANZITA SAIKIA, Versus NIRUPAMA SAIKIA AND ANR. MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	PETITIONER IN PERSON MR. A K TALUKDAR MR S ISLAM	MR. S P ROY MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)

24 WITH
[Crl.Pet./235/2021](#)

ABUL KALAM @ ABDUL KALAM
Versus
MUSSTT KHADIJA BEGUM AND ANR

MR H R A CHOUDHURY
MR. N H MAZARBHUIYAN
MR. I A HAZARIKA
MR. M A CHOUDHURY
MS. L WAJEEDA
MR. M H SAIKIA
R ALI

MR. A K TALUKDAR (R-1)
MR. S ISLAM (R-1)
MR F K R AHMED (R-1)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
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9)	MR. S SINHA	18-04-2024	To	01-05-2024
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12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
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18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



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[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1525/2024 FIXED	SANJAY KR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ELECTION COMMISSION.
2	WITH WP(C)/1532/2024	NUR AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ECI
ADMISSION				
3	WP(C)/5345/2021 WITH WP(C) 5331/21(D/O), B/O	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. R BORPUJARI MR A CHALIHA (SC, FINANCE) SC, P H E
4	WITH WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
5	WITH WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM
6	WITH WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM

7	WITH WP(C)/5417/2021	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
8	WITH WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) MR A CHALIHA (SC, FINANCE) SC, P H E
9	WITH WP(C)/6315/2022	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. (R-7) SC, P H E
10	WITH WP(C)/1501/2023	BAHAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, AG SC, P H E
11	WITH WP(C)/2563/2023	APURBA CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORA.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, AG MR A CHALIHA, SC, FINANCE DEPARTMENT, SC, WATER RESOURCE
12	WP(C)/508/2022 B/O	TULTUL BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MRS. C DAS	SC, SEC. EDU. SC, FINANCE DEPTT.
13	WP(C)/5223/2022 FIXED	VIJAY KUMAR L AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM SC, FINANCE
14	WP(C)/7290/2022 B/O	BALENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, ELEM. EDU SC, AG SC, SEC. EDU.
15	WP(C)/7322/2022 FIXED	PREMNATH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)
16	WP(C)/7876/2022 FIXED	BASANTA KUMAR HALOI Versus THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, TRANSPORT SC, A S T C SC, FINANCE
17	WP(C)/1064/2023 B/O	MRS TASMINA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU
18	WP(C)/3403/2023 B/O	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
19	WP(C)/4832/2023 FIXED	SAMAR CH. BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MS. P DAS	SC, BTC SC, FOREST SC, FINANCE DEPTT.
20	WITH WP(C)/4839/2023	CHANDAN MOHAN BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS	SC, BTC SC, FOREST SC, FINANCE
21	WP(C)/5005/2023 B/O	SAMIRAN PANCHANAN Versus THE STATE OF ASSAM AND 2 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
22	WP(C)/6716/2023 FIXED	ASHIMANANDA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM

ORDERS

23	WP(C)/335/2024 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
HEARING				
24	WP(C)/2393/2012 PART-HEARD, WITH WA/211/2013 (D/O), WP(C)/2346/2008 (D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA SC, EDU SC, FINANCE
25	WP(C)/6786/2017 FIXED	HAFIJUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	SC, ELEMENTARY EDUCATION
26	WP(C)/4004/2021 FIXED	GITUMONI BORTHAKUR AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B
27	WP(C)/4917/2021 B/O	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
WITH				
28	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
WITH				
29	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
WITH				
30	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
31	Review.Pet./107/2022 FIXED, WITH WP(C)/915/2019 (D/O)	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
32	WP(C)/8202/2022 FIXED	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
33	WP(C)/4961/2023 FIXED	JUGAL KISHOR CHOUDHURY AND 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024
11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024

15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Pet./411/2024 FIXED	NURAL ISLAM SARKAR Versus NARZIDA BEGUM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	
2	Crl.Pet./466/2024	TOSHESWAR KALITA Versus THE STATE OF ASSAM AND ANR	MR S KHOUND MR. J PAULO	PP, ASSAM
3	Crl.Pet./468/2024	SUNASING TIMUNG Versus THE STATE OF ASSAM AND ANR	MR S BHARALI MR. M DAS MR. B GOSWAMI	PP, ASSAM
4	AB/1022/2024	SHASHADHAR RABHA Versus THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI MR B S DEKA MS R.JAISHI	PP, ASSAM
5	AB/1043/2024	SAIFUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MR. B HUSSAIN	PP, ASSAM
<u>ADMISSION</u>				
6	Crl.Pet./563/2023 WITH LCR 2 FILES(SCANNED), B/O	WAJED ALI AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MD. S Z B AKLAS MR. A M S MAZUMDER	MR. S Ali(R-3) MR K DAS (R-3) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./1072/2024 FIXED	SADDAM HUSSAIN @ SADDAT HUSSAIN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS E NATH N. UDDIN SK ABDULLAH	PP, ASSAM
<u>BAIL HEARING</u>				
8	AB/4320/2023 FIXED	ZIYAUR RAHMAN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
9	AB/449/2024 FIXED	HABIBUL ISLAM @ BAPPI AND 6 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

10	WITH AB/468/2024	HAKIMUDDIN AND 6 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	
11	AB/612/2024	DIPAK MAJUMDAR Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
12	AB/705/2024 FIXED	SORMAN ALI @ SURMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
13	AB/978/2024 FIXED	SAHIRUN NESSA @ CHAHERUN NECHA Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS E NATH N. UDDIN SK ABDULLAH	PP, ASSAM
ORDERS				
14	Crl.A./410/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	MS. B SARMA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1085/2023 in Crl.A./410/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	MS. B SARMA (R-2) PP, ASSAM
15	I.A.(Crl.)/443/2023 FIXED in Crl.Rev.P./4708/2023	UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA Versus PUNIT JALAN AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR S N KRISHNATRAYA (R-1) MR. S CHAMARIA (R-1) MR A N SARMAH (R-1)
	WITH Crl.Rev.P./4708/2023 (Filing Number)	UTTAR KAMPITH MAHAVIDYALAYA Versus PUNIT JALAN AND ANR. H	MR J I BARBHUIYA	
16	I.A.(Crl.)/653/2023 PART HEARD. WITH LCR FIVE FILES. FIXED. in Crl.A./276/2023	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
	WITH Crl.A./276/2023	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
HEARING				
17	Crl.Pet./51/2020 WITH LCR (1+4)=5 FILES(SCANNED), FIXED	FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ED
18	WITH Crl.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT Versus PRASANTA BORGHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
19	WITH Crl.Pet./608/2021	NILANJAN DAS Versus THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED

20	Crl.Pet./655/2021 WITH LCR 2 FILES(SCANNED), FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
21	Crl.A./94/2022 WITH LCR (THREE FILES). FIXED.	BITOPAN KALITA Versus THE STATE OF ASSAM AND ANR.	MR. M C KALITA MR. B K DAS MR. M ALI	MR S N KRISHNATRAYA (R-2) MR R YASIN (R-2) PP, ASSAM
22	Crl.Rev.P./190/2022 WITH LCR 2 FILES, FIXED	BILAYET HUSSAIN KHAN Versus MAFIDA BEGUM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. M U MONDAL MR. F A HASSAN MD. I H KHAN MR K ISLAM
23	I.A.(Crl.)/295/2023 PART HEARD. WITH LCR FIVE FILES. FIXED. in Crl.A./127/2023 WITH Crl.A./127/2023	ARUP BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM
24	I.A.(Crl.)/836/2023 PART HEARD. WITH LCR THREE FILES. FIXED. in Crl.A./330/2023 WITH Crl.A./330/2023	ARUP BORAH Versus THE STATE OF ASSAM AND ANR. SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR. SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM PP, ASSAM MR N BARMAN (R-2) MS J BARMAN (R-2) MR B DEORI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./838/2018 FIXED	SRI NANDESWAR BORAH Versus SRI DIPEN DAS AND 2 ORS	MR. S K TALUKDAR MR. A B T HAQUE	
2	MACApp./344/2021 B/O	THE ORIENTAL INSURANCE COMPANY LTD Versus MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. A K AZAD MR. J KALITA MR. J KALITA MR. A. U. AHMED
	WITH I.A.(Civil)/1868/2022 in MACApp./344/2021	THE ORIENTAL INSURANCE COMPANY LTD Versus MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR J KALITA
	WITH I.A.(Civil)/1869/2022 in MACApp./344/2021	THE ORIENTAL INSURANCE COMPANY LTD Versus MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR J KALITA
3	MACApp./376/2022 WITH LCR, B/O	RELIANCE GENERAL INSURANCE CO. LTD Versus HAFIJA KHATUN AND 4 ORS	MR. K K BHATTA MR J JOHN MS. R DEVI	MR M CHOUDHURY MR. S ISLAM MR A HAWARI
	WITH I.A.(Civil)/2049/2023 in MACApp./376/2022	HAFIJA KHATUN AND 3 ORS Versus RELIANCE GENERAL INSURANCE CO. LTD AND ANR	MR A HAWARI	MR. K K BHATTA
HEARING				
4	MACApp./171/2012 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA
	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	

5	WITH MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAIN
6	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
7	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)
8	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA
9	MACApp./416/2017 WITH LCR, FIXED	SMTI RIMA HAZARIKA KAKOTI and 3 ORS Versus M/S SHREE KRISHNA LOGISTICS and 4 ORS	MR D MONDAL	MR. A DUTTA MS K DEKA MS M BORUAH MS N RAJKONWAR MRS. P M DUTTA
10	MACApp./505/2017 WITH LCR, FIXED	SMTI PROBE BALA DEBI @ PURBESWARI DEBI and 3 ORS Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR.H DAS MS.P BORDOLOI	MR. R C PAUL (r-1)
11	MACApp./289/2018 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. M KASHYAP	MR. B K DAS MR D MONDAL MR. J KALITA (R1) MR. P SARMA(R3) MS. P DAS
	WITH I.A.(Civil)/1141/2024 in MACApp./289/2018	NEW INDIA ASSURANCE COMPANY LTD. Versus KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. M KASHYAP	MR J KALITA
12	MACApp./31/2019 CAVT. NO.1352/2018 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD Versus ON THE DEATH OF BAKUL CHETIAH, HIS LEGAL HEIR-	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. B BARUAH MR. P GOGOI MR. P GOGOI MR B ACHARYYA MR. B J MUKHERJEE MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
	WITH I.A.(Civil)/135/2019 in MACApp./31/2019	NATIONAL INSURANCE CO. LTD Versus SHRI BAKUL CHETIA AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. P GOGOI MR B ACHARYYA MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
13	MACApp./258/2019 WITH LCR, FIXED	UNION OF INDIA and ANR. Versus SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	MR. K BHATTACHARJEE (R-1 TO 4) MS B TALUKDAR (R-1 TO 4)
	WITH I.A.(Civil)/1541/2019 in MACApp./258/2019	UNION OF INDIA and ANR. Versus SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	
14	MACApp./153/2020 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD Versus SRI SUSEN GOGOI AND 2 ORS	MR. R K BHATRA MR D BHUYAN	MR. Y S MANNAN (r-1) MRS. K K CHOUDHURY (r-2,3)

	WITH I.A.(Civil)/993/2020 in MACApp./153/2020	NATIONAL INSURANCE CO. LTD., Versus SRI SUSEN GOGOI AND 2 ORS.	MR. R K BHATRA MR D BHUYAN	
15	MACApp./233/2020 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MR. M DUTTA MS S DEV MS N RAI MRS. P M DUTTA	MR. K K DUTTA
	WITH I.A.(Civil)/1660/2020 in MACApp./233/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/1661/2020 in MACApp./233/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
16	WITH MACApp./45/2021	SARWAR KHAN @ ABDUL SARWAR KHAN Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA U PRASAD	MR. M DUTTA (r-1) MS S DEV (r-1)
17	MACApp./4/2021 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR J KALITA MS. M R DOLAI MR N SARMA
	WITH I.A.(Civil)/45/2021 in MACApp./4/2021	ORIENTAL INSURANCE COMPANY LTD. Versus UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR J KALITA MR A K SHARMA MS. M R DOLAI MR N SARMA
18	WITH MACApp./3/2021	ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR. J KALITA (r-2) MR D KALITA (r-2) MS. S. KAR (r-2)
	WITH I.A.(Civil)/43/2021 in MACApp./3/2021	ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
19	WITH MACApp./338/2021	MRS. KIRAN DEVI JAIN Versus ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR M AHMED	MS S MOCHAHARI (r-1) MR S DUTTA (r-1) MR. S DUTTA (r-1)
20	WITH MACApp./340/2021	MRS. KIRAN DEVI JAIN Versus ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR M AHMED	MS S MOCHAHARI (R-1) MR S DUTTA (R-1) MR. S DUTTA (R-1)
21	MACApp./294/2021 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI PRAMOD CH. KALITA @ PRAMOD KALITA AND 2 ORS (B)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S DAS MR. J KALITA (R-1) MR. N BORUAH MR. M RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024
11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/7688/2015 PART-HEARD, (HEARING), FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMA-R-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
2	RSA/132/2004 (HEARING), WITH LCR	PYARA SINGH AND ORS Versus SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	MR. M KHATANIAR MR. B D DEKA MR A BHATRA
3	WITH RSA/133/2004	PYARA SINGH AND ORS Versus SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	MR. M KHATANIAR MR. B D DEKA MR A BHATRA
4	RSA/123/2007 (HEARING), WITH LCR	SIRISH CH. SARMA Versus MADAN CH. SARMA	S BAROOAH, SHEELADITYA S KAKATI MR. S MEDHI	MR. SURAJIT DAS MR. P P DAS B K SHARMA, P P DAS P M DEKA

	<p>WITH MC/3896/2007 in RSA/123/2007</p>	<p>SIRISH CH. SARMA Versus MADAN CH. SARMA</p>	<p>MR.S BAROOAH MR.SHEELADITYA MS.S KAKOTI</p>	
5	<p>RSA/40/2010 (HEARING), WITH LCR, FIXED</p>	<p>SRI UJJAL BARUBH and ANR Versus M/S JOHARMAL MURLIDHAR PROPERTIES and ORS</p>	<p>MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA</p>	<p>MR.S K KEJRIWAL MR. B D DEKA (r-2) MR. M DAS (r-2) N CHAUDHURY (r-2) MR.G KHANDELIA MRSS KEJRIWAL</p>
6	<p>RSA/96/2010 (HEARING), WITH LCR, FIXED</p>	<p>GIRISH KALITA Versus MADHAB KALITA and 7 ORS</p>	<p>MR.B C DAS MR B K SARMA MR. R C PAUL MISS.S ROY MR.K GOSWAMI MR.P TALUKDAR MR.S DAS MR.C K S BARUAH MS.A DEY MS P SARMA MR.D M NATH</p>	<p>MR.N GOSWAMI MR.D K DAS MR.S J SARMA</p>
	<p>WITH MC/2906/2013 in RSA/96/2010</p>	<p>GIRISH KALITA Versus MADHAB KALITA and ORS</p>		
	<p>WITH I.A.(Civil)/1237/2016 in RSA/96/2010</p>	<p>GIRISH KALITA Versus MADHAB KALITA and 7 ORS</p>		
7	<p>WITH RSA/95/2010</p>	<p>GIRISH KALITA Versus PUTUL KALITA and 3 ORS</p>	<p>MR.B C DAS MR B K SARMA MR. R C PAUL MR. R C PAUL MS.S ROY MR.K GOSWAMI MR.P TALUKDAR MR.S DAS MR.C K S BARUAH MS.A DEY MS P SARMA MR. A R DAS MR.D M NATH</p>	<p>MR.S DAS MR.S N ADHYAPAK MR.S SHARMA</p>
ADMISSION				
8	<p>WP(C)/6909/2015 PART-HEARD, FIXED</p>	<p>M/S TOPCEM INDIA Versus THE UNION OF INDIA and 5 ORS</p>	<p>MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM</p>	<p>C.G.C. MR.S CHAMARIA MRM R ADHIKARI SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.</p>
9	<p>CRP(IO)/41/2020 FIXED</p>	<p>ABDUL MAZID AND 16 ORS. Versus MAHARUDDIN</p>	<p>MR. C GOSWAMI MR. N CHAKRAVORTY</p>	<p>MS F AHMED (R-1) MS N BEGOM (R-1)</p>
ORDERS				
10	<p>Arb.A./3/2018 (AT 2:00 PM), FIXED</p>	<p>SMC GLOBAL SECURITIES LTD Versus PURUSHOTTAM KUMAR KHEMANI</p>	<p>MR D SENAPATI MR. M SAHEWALLA</p>	<p>MR. S CHAMARIA MR. S CHANDA</p>
	<p>WITH I.A.(Civil)/801/2018 in Arb.A./3/2018</p>	<p>SMC GLOBAL SECURITIES LTD Versus PURUSHOTTAM KUMAR KHEMANI</p>	<p>MR D SENAPATI MR. M SAHEWALLA</p>	
	<p>WITH I.A.(Civil)/803/2018 in Arb.A./3/2018</p>	<p>SMC GLOBAL SECURITIES LTD Versus PURUSHOTTAM KUMAR KHEMANI</p>	<p>MR D SENAPATI</p>	
11	<p>Review.Pet./34/2024 in WP(C)/3025/2021 (D/O), FIXED</p>	<p>SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 4 ORS.</p>	<p>MR. S SARMA</p>	<p>SC. WATER RESOURCE DEPTT.</p>

HEARING

12	RSA/190/2013 WITH LCR WITH MC/2650/2013 in RSA/190/2013	ABDUL HAI and ANR. Versus MD. IMRAN HUSSAIN CHOUDHURY and ANR.	MSB DEVI MR.N K DAS MS.R R BORAH	MR.G Z AHMED MR.A A HUSSAIN
13	RSA/229/2013 WITH LCR, FIXED	ABDUL HAI and ANR. Versus MD. IMRAN HUSSAIN CHOUDHURY and ANR.	MSB DEVI MR.N K DAS MS.R R BORAH	ALHAJJ I UDDIN (FOR ALL RESPONDENTS) MRS. R MOMTAZ (FOR ALL RESPONDENTS) MRS. R MOMTAZ (FOR ALL RESPONDENTS) MR.ALHAJJ INAM UDDIN
14	RSA/61/2016 WITH LCR, FIXED WITH I.A./764/2016 in RSA/61/2016 WITH RSA/127/2015 CAVT. NO. 503/2015	LEGAL HEIRS OF LATE NIKUNJA DAS MONJU DAS and 9 ORS Versus MOHIBUL ISLAM and ANR	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	MR.C S HAZARIKA MD.M U AHMED
15	RSA/303/2016 WITH LCR, FIXED	SRI ANUP KR. DAS and 11 ORS Versus MOHIBUL ISLAM	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	MR.C S HAZARIKA MD.M U AHMED
16	RSA/303/2016 WITH LCR, FIXED	ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD	MR.D BARUAH MS.P HANDIQUE	
17	RSA/306/2017 WITH LCR, FIXED	SMTI PUSPA GAYAN Versus THE STATE OF ASSAM and 9 ORS	MR.K P SARMA MR.D P MANDAL MR.H DAS MS.U HAZARIKA	GA, ASSAM MR. P J SAIKIA (R10) MR. R S MISHRA (R10) SC. BTC
18	RSA/1/2019 WITH LCR, FIXED	MD OSMAN GANI Versus ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
19	RSA/3/2020 CAVT. NO.1291/2019 WITH LCR, FIXED WITH I.A.(Civil)/38/2024 in RSA/3/2020 WITH I.A.(Civil)/39/2024 in RSA/3/2020	MD. RAFIUDDIN AHMED Versus ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MRS. M TALUKDAR MR. S Z RAHMAN MR B KAUSHIK MR. S HAZARIKA
20	RSA/2/2020 WITH LCR	MD. RAFIUDDIN AHMED Versus ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. S HAZARIKA
		MD. RAFIUDDIN AHMED, Versus ON THE DEATH OF MUNINDRA SEN DEKA,	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. S HAZARIKA
		MD. RAFIUDDIN AHMED, Versus ON THE DEATH OF MUNINDRA SEN DEKA,	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. S HAZARIKA
		MD. RAFIUDDIN AHMED Versus ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. N I KHAN MR. S Z RAHMAN (r-1.1,1.2,1.3) MR B KAUSHIK (r-1.1,1.2,1.3) MR. S HAZARIKA (r-1.1,1.2,1.3)

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024
11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1064/2024 B/O	BHANU BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
2 Bail Appln./1150/2024	SUJITA DEVI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
3 Bail Appln./1151/2024	RAVISH KUMAR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
4 Bail Appln./1152/2024	GOBINDA TAID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. P P DAS	PP, ASSAM
5 Bail Appln./1159/2024	THOMAS LANGTHASA @ BONUS Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
MOTION			
6 Crl.Pet./361/2024 FIXED	NITYANANDA DAS @ NITU Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
7 AB/1045/2024	ASMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
ADMISSION			
8 Crl.Pet./5/2021 FIXED	SMT. SANDHIYA RANI DAS Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR A TEWARI (R-2) MS NILAKSHI SARMA (R-2) PP, ASSAM
9 Crl.Rev.P./143/2021 FIXED, WITH LCR ONE FILE (SCANNED)	M/S ROSE BUILDERS Versus M/S JUVARAJ HARDWARE AND ANR	MR. A K RAY MISS T DAS	MR. A KHANIKAR (R-2)
10 Crl.Pet./46/2024 WITH LCR 1 FILE(SCANNED), FIXED	HANNAN ALI KHAN Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. A M KHAN (R-2) MR. T T MONI (R-2) MR. K NATH (R-2) PP, ASSAM
11 Crl.A./47/2024 FIXED	SUMAN BISWA SARMA Versus THE STATE OF ASSAM	MR. A PAUL MR. A PAUL	PP, ASSAM

12	Crl.Pet./69/2024 FIXED	RAMEZ ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
13	Crl.Pet./93/2024 WITH LCR 1 FILE, FIXED	ISLAM ALI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR A HOSSAIN	MR. S N ADHYAPAK (R-2) MS. B DAS (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./4473/2023 WITH LCR (SCANNED), FIXED	PRAMOD YADAV @ TINKU Versus THE NARCOTICS CONTROL BUREAU	MR P KATAKI MR. M K DAS B. CHETRY	SC, NCB
15	Bail Appln./305/2024 FIXED	BINOY MOCHAHARI Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
16	Bail Appln./545/2024 FIXED	MONIRUL ISLAM Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	Bail Appln./572/2024 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
18	Bail Appln./663/2024 FIXED	TUNHAULIAN LANGEL Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
19	Bail Appln./721/2024 FIXED	ASHROF ALI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	MR. N HASAN (R-2) MR. A HASAN (R-2) PP, ASSAM
20	Bail Appln./850/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD, FIXED	GAPENDRA DAS @ DIPAK Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
21	Bail Appln./862/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD, FIXED	RAJVEER SINGH Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
22	Bail Appln./901/2024 FIXED	AMIT DAIMARI Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
23	Bail Appln./915/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD, FIXED	SAGAR DHUNGANA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
24	Bail Appln./937/2024 FIXED	MAHIBUR RAHMAN @ RAJ DEWAN Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM MR. D N AMIN	PP, ASSAM
25	Bail Appln./939/2024 FIXED	RAHUL MEENA Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
26	Bail Appln./959/2024 FIXED	MUGHAKA ZHIMONI AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
27	Bail Appln./979/2024 FIXED	KUNDAN THAKUR Versus THE STATE OF ASSAM	MR BHARGAV DAS MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
28	Bail Appln./984/2024 FIXED	ISANOOOR ALI @ ISHANUR ALI SK. AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
29	Bail Appln./1006/2024 WITH OFFICE NOTE, FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR A H SARKAR	PP, ASSAM
30	Bail Appln./1052/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM

31	Bail Appln./1066/2024 WITH OFFICE NOTE, FIXED	AMIR KHAN AND ANR. Versus THE UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED H R KHAN	SC, NCB
32	Bail Appln./842/2024	MD. SAHID ALAM @ SAHID ALOM Versus THE UNION OF INDIA	MR. N SHARMA B K SINGHA	SC, NCB
33	Bail Appln./1088/2024 FIXED	ANIK T KHUNJUJU Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
BAIL HEARING				
34	AB/472/2023 FIXED	JINTU GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
35	AB/3662/2023 FIXED	MAJAMOL HOQUE @ MAJAMOL HOQUE Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
36	AB/3735/2023 FIXED	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
37	AB/3793/2023 FIXED	JEWEL ALI@ JUWAL ALI Versus THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM
38	AB/262/2024 FIXED	TUWARAM DUTTA Versus THE STATE OF ASSAM	MR. I CHOUDHURY MD E AHMED MD IMRAN	PP, ASSAM
39	AB/374/2024 FIXED	DEWAN HAIDAR ALI Versus THE STATE OF ASSAM	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS	PP, ASSAM
40	AB/520/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
41	AB/541/2024 FIXED	SULTAN UDDIN Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER SK ABDULLAH	PP, ASSAM
42	AB/699/2024 WITH OFFICE NOTE, FIXED	APNOOR HUSSAIN @ APNUR Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MS M M DAS MR. A A MONDAL MR A ALAM	MR R A AHMED (r-2) MS S PARBIN (r-2) PP, ASSAM
43	AB/710/2024 FIXED	MD. ISMAIL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
44	AB/786/2024 FIXED	MERAJ HUSSAIN Versus THE STATE OF ASSAM	MR. A MANNAF MR A K AHMED MR. K N KALITA MR K DEKA MD A S ALI MR B ISLAM	PP, ASSAM
45	AB/788/2024 FIXED	MANTU MIAH Versus THE UNION OF INDIA (DIRECTORATE OF REVENUE INTELIGENCE)	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	SC, DRI
46	AB/816/2024 FIXED	MD. RANA RAHMAN Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM MS P DEKA	PP, ASSAM
47	AB/895/2024 FIXED	MD. JALALUDDIN Versus STATE OF ASSAM	MS B DEVI MS. S BORA S AHMED MR. P BORAH	PP, ASSAM
ORDERS				
48	Crl.Pet./242/2024 FIXED	MAYNAL ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM

HEARING

49	Crl.A./112/2012 WITH OFFICE NOTE, LCR 5 FILES, P.B. 1 NO., FIXED	MD. AHMED ALI Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.M J BARUAH	PP, ASSAM
50	Crl.Rev.P./185/2019 WITH LCR 3 FILES, FIXED	SUNIL KAKOTI Versus LATIFUDDIN AHMED	MR R K MOUR MR P DAS	DR. B U AHMED MR K UDDIN MR. A K AZAD MR. A K AHMED
	WITH			
51	Crl.Rev.P./123/2019	SUNIL KAKOTI Versus MD. LATIFUDDIN AHMED	MR R K MOUR MR P DAS MS. H CHAKRABORTY	DR. B U AHMED MR K UDDIN MR K UDDIN MR. A K AZAD MR. A K AHMED
52	Crl.A./185/2020 3 Y 9 M 26 D :WITH LCR 4 FILES, FIXED	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	PP, ASSAM
53	Crl.Pet./434/2022 WITH LCR (3+4+3)=10 FILES, FIXED	VIPIN SINGHAL AND 3 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MS. B S GOYAL MR. A J HAZARIKA	SC, ED SC, CBI
	WITH			
54	Crl.Rev.P./47/2022	NUR MOHAMMAD Versus ENFORCEMENT DIRECTORATE GOVT. OF INDIA	MR. K N CHOUDHURY MR I RAFIQUE MS. M MEDHI	SC, ED
	WITH			
55	Crl.Rev.P./50/2022	NAVEEN KUMAR GUPTA AND ANR Versus ENFORCEMENT DIRECTORATE	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	SC, ED
	WITH			
56	Crl.Rev.P./201/2022	AWADESH KUMAR CHOUDHURY AND ANR. Versus ENFORCEMENT DIRECTORATE	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR R DHAR, S/C, Education Deptt. SC, ED
	WITH			
57	Crl.Pet./477/2022	ASHIM KUMAR BHATTACHARJEE AND 2 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR. A K PURKAYASTHA MR. R HAZARIKA MR. S SHARMA MS M BHARATI	MR. S C KEYAL SC, ED SC, CBI
	WITH			
58	Crl.Pet./468/2023	NAVEEN SINGHAL @ NAVEEN KUMAR GUPTA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	SC, ED SC, CBI
59	I.A.(Crl.)/561/2023 WITH LCR THREE FILES. FIXED. in Crl.A./228/2023	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	WITH			
	Crl.A./228/2023	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024

7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024
11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1149/2024	JALALUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MD S ALI MRS S BEGUM MR M RAHMAN	PP, ASSAM
2	Bail Appln./1154/2024 B/O	HIMASHRI HALOI Versus THE STATE OF ASSAM	MR H BEZBARUA MR. K M HASSAN K. KALITA	PP, ASSAM
3	Bail Appln./1158/2024	SHOMESH UDDIN Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
<u>MOTION (AB)</u>				
4	AB/1040/2024	IMRAN ALI @ HUSSAIN Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
5	AB/1041/2024 B/O	MALEK ROSTAM @ MANIK UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
<u>MOTION</u>				
6	Tr.P.(CrI.)/20/2024	MAJOR SHAILENDRA KUMAR YADAV AND ANR Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
7	Crl.Rev.P./155/2024	BHUPEN BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY LEGAL AID COUNSEL	PP, ASSAM

8	Crl.Pet./209/2024 B/O	ABUL HASHEM KHANDAKER @ ABDUL HASEM KHANDAKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
9	Crl.Pet./462/2024	THENGALBARI ESTATES PVT LTD Versus THE STATE OF ASSAM AND ANR	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MS Z DOLEY	PP, ASSAM
10	Crl.Pet./463/2024	THE STATE OF ASSAM Versus BHASKAR JYOTI HAZARIKA	SPECIAL PP, VIGILANCE	
11	Crl.Pet./464/2024	THE STATE OF ASSAM Versus SARANG MORE	SPECIAL PP, VIGILANCE	
12	Crl.Pet./465/2024	MIJANUL HOQUE Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
ADMISSION				
13	WP(C)/4606/2020 PART HEARD, FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA MR S S ISLAM AMICUS CURIAE	MR. S K MEDHI ASSTT.S.G.I.
14	WP(C)/201/2024 PART HEARD, FIXED	ANANTA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
WITH				
15	WP(C)/203/2024	ABDUL MATIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE
16	Crl.Rev.P./91/2023 FIXED	MASUDA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R TALUKDAR	MR. S RAHMAN (R-2) MR A N IQBAL (R-2) PP, ASSAM
17	Crl.Rev.P./130/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR B M DEKA S YESMIN	PP, ASSAM
18	Crl.Pet./266/2024 WITH LCR 1 FILE(SCANNED), FIXED	ANOWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./4692/2023 WITH SCANNED COPY OF CASE RECORD, FIXED	SHAMIM AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
20	Bail Appln./923/2024 FIXED	KHALIL UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN	PP, ASSAM
21	Bail Appln./947/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	DILIP ARANDHARA Versus THE STATE OF ASSAM	MS N HASSAN	PP, ASSAM
22	Bail Appln./1040/2024 FIXED	MD. MOGOL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
23	Bail Appln./1070/2024 FIXED	MAHIBAR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

BAIL HEARING

24	AB/1865/2022 FIXED	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
	WITH			
25	AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
	WITH			
26	AB/1872/2022	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
27	AB/3640/2023 FIXED	IMRUL HOQUE Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR R U LASKAR	PP, ASSAM
28	AB/4098/2023 FIXED	RAJARSHI TARAT Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
29	AB/4368/2023 FIXED	AMAN CHOUDHURY Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
30	AB/108/2024 FIXED	SATINDER PAL BHATIA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
31	AB/212/2024 FIXED	HATIM ALI Versus THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
32	AB/273/2024 FIXED	RATAN KUMAR RAY @ RATAN RAY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	AB/337/2024 FIXED	PANKAJ NATH Versus THE STATE OF ASSAM	MR. P BORA MR M SAHEWALLA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
34	AB/425/2024 FIXED	ZIAUL HOQUE PRODHANI @ ZIARUL HOQUE PRODHANI Versus THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S A REEYAZ	PP, ASSAM
<u>ORDERS</u>				
35	Crl.Pet./216/2024 WITH LCR 1 FILE(SCANNED), FIXED	MANASH MOHAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<u>QUASHMENT</u>				
36	Crl.Pet./217/2021 WITH LCR 1 FILE(SCANNED), FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	MR. D GOGOI, AMICUS CURIAE (R-2) PP, ASSAM
37	Crl.Pet./428/2022 WITH LCR 1 FILE(SCANNED), FIXED	MAZID ALI @ ABDUL MAZID Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	MR. M HUSSAIN MR. M HUSSAIN PP, ASSAM
38	Crl.Pet./975/2022 FIXED	SHANKAR PRASAD JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
39	Crl.Pet./374/2023 WITH LCR 1 FILE, B/O	SASHI KUMAR DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	MR H R A CHOUDHURY (R-2) MR. A AHMED (r-2) MR. I U CHOWDHURY (R-2) PP, ASSAM

40	Crl.Pet./729/2023 WITH LCR 2 FILES(SCANNED), B/O	IYAKUB KHAN @ BAMUN Versus THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
41	Crl.Pet./823/2023 WITH LCR 1 FILE(SCANNED), FIXED WITH I.A.(Crl.)/124/2024 in Crl.Pet./823/2023	RAJIB ALI AND 4 ORS Versus MRS. SEHNAZ SULTANA RAHMAN MRS. SEHNAZ SULTANA RAHMAN Versus RAJIB ALI AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN MR. T K BHUYAN	MR. T K BHUYAN (R-1) MR J I BARBHUIYA
42	Crl.Pet./32/2024 B/O	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
43	Crl.Pet./367/2024 B/O	EKBAL UDDIN Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
HEARING				
44	WP(C)/3278/2015 PART HEARD, FIXED WITH WP(C)/2295/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE and TAXATIONR1-3 MS.K DUTTA
45	WP(C)/2295/2015 WITH WP(C)/2296/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	MR.S SAIKIA SC, FINANCE(R1-3)
46	WP(C)/2296/2015 WITH WP(C)/3279/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, FINANCE(R1-3)
47	WP(C)/3279/2015 WITH WP(C)/3280/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
48	WP(C)/3280/2015 WITH WP(C)/3281/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA(R1-3)
49	WP(C)/3281/2015 WITH Crl.A./138/2010 WITH LCR 5 FILES, FIXED	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
50	Crl.A./138/2010 WITH LCR 5 FILES, FIXED	UNION OF INDIA, Versus BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR. D GOGOI(AMICUS CURIAE)
51	Crl.Pet./69/2021 FIXED	ROJIBON NESSA AND 2 ORS. Versus REJABUDDIN AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. M U MONDAL MR. A WAHAB MR. A AHMED MD. I H KHAN MR. I U CHOWDHURY MR A ALIM SK
52	W.P.(Crl.)/24/2023 FIXED	TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR. K BORUAH (R-8) MR. M (R-8)

53	W.P.(CrI.)/25/2023 FIXED	TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR D K MEDHI (R-8) MR G TAKU (R-8) PP, ASSAM
54	CrI.A./55/2023 1 Y 3 M 22 D.:WITH LCR 5 FILES, FIXED WITH I.A.(CrI.)/126/2023 in CrI.A./55/2023	MD. ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS. ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N JHA MS M SAHOO MR. N N JHA MS M SAHOO	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
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14)	MR N ISLAM	18-04-2024	To	30-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./8/2012 WITH LCR 4 FILES	KEBEJII NGOUPUNI AND ANR. Versus THE STATE OF ASSAM	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
2	Crl.A./59/2012 WITH LCR 5 FILES	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
3	Crl.A./132/2012 WITH LCR FIVE FILES.	ABDUL JALIL and ORS Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA	PP, ASSAM
4	Crl.A./193/2012 WITH LCR 5 FILES	MAINA SAIKIA Versus THE STATE OF ASSAM	MR.I CHOUDHURY MR.A RAHMAN MR.D N AMIN	PP, ASSAM
5	Crl.A./204/2012 WITH LCR 3 FILES	RAM CHANDRA DOLEY Versus THE STATE OF ASSAM	MS.J DEKA, NJ GOGOI	
6	Crl.A./215/2012 WITH Crl.A./214/2012 (D/O), WITH LCR 3 FILES OUT OF 10 (REST OF THE FILES ARE KEPT IN SECTION) , P.B. -1	PURNANDA KOWAR and 2 ORS Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.A M BORA MR.D GOGOI MR.S R BORUAH	SC, CBI
7	Crl.A./233/2012 WITH LCR FIVE FILES.	BICITRA SARMA @ BICHITRA SARMA Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI	PP, ASSAM
8	Crl.A./238/2012 WITH LCR THREE FILES.	BAPU RAM BASA Versus THE STATE OF ASSAM	MR.P SARMAH MR.R SARMA MR.K PATHAK MS.T R KALITA MR.J GOGOI	PP, ASSAM
9	Crl.A./241/2012 WITH LCR FIVE FILES.	SANTOSH KALITA Versus THE STATE OF ASSAM	MR.A KHANIKAR MRS.P BORA	PP, ASSAM
10	Crl.A./242/2012 WITH LCR FOUR FILES, P.B-1	BABLU BORBARUAH Versus THE STATE OF ASSAM	MR.N D BHUYAN MR.P K MAJUMDAR MR.D DAS MR R SARMA, AMICUS CURIAE MR.R D BHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
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[For Tuesday, 23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/40/2024 FIXED	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. Versus BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	
	WITH I.A.(Civil)/1084/2024 in CRP/40/2024	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. Versus BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	
2	CRP(IO)/122/2024 FIXED	ABDUL AZIZ AND 2 ORS. Versus MONOWARA KHATUN AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM
ADMISSION				
3	MFA/25/2024 FIXED	PINKI MALAKAR RAJBHAR AND 3 ORS Versus THE UNION OF INDIA	MS J KALITA	SC, RAILWAY
BAIL HEARING (BA)				
4	Bail.Appln./1090/2024 FIXED	MD. BAHARUL ISLAM @ AMBANI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
BAIL HEARING				
5	AB/755/2024 FIXED	NAJIDA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
ORDERS				

6	CRP/51/2017 CAVT. NO. 68/17 FIXED	BINOD KUMAR BAWRI and 8 ORS. Versus DALMIA CEMENT (NORTHEAST) LTD and 30 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR S DIFUSA MR N RAY MR N RAY MR P J DAS	MS. P R MAHANTA (r-2) MR. S R GOGOI (r-2) MR.D BARUAH(R-1) MR. C SARMAH (r-2) J SAIKIA MS O IMCHEN MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)
	WITH I.A.(Civil)/1183/2017 in CRP/51/2017	DALMIA CEMENT BHARAT LTD. Versus BINOD KUMAR BAWRI and 8 ORS.	MR.S SAIKIA(FOR CAVEATOR) MR.D BARUAHR-1 MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)	MS.N MODI MR.P KHATANIAR MR.S DUTTA MR.S DUTTA
7	WITH CRP/52/2017 CAVT. NO. 68/17	SUBHANKAR GHOSH and 5 ORS. Versus DALMIA CEMENT (NORTHEAST) LTD and 33 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR N RAY	MR.S SAIKIA(FOR CAVEATOR.)(R-2) MR. S R GOGOI (R-1) MR.D BARUAH(R-1) MR.R GOGOI(R-2) C. SARMAH (R-1) J SAIKIA (R-1) MS O IMCHEN (R-1) MS.N UPADHYAY(R-1)
	WITH I.A.(Civil)/1188/2017 in CRP/52/2017	DALMIA CEMENT BHARAT LTD. Versus SUBHANKAR GHOSH and 5 ORS.	MR. S SAIKIA MR. P SAIKIA	MS. N MODI MR. P KHATANIAR MR. S DUTTA MR. S DUTTA
8	I.A.(Civil)/744/2024 WITH LCR, FIXED in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. B D GOSWAMI MR. J C GOGOI MR. L GOGOI MR B ISLAM	MR R K MOUR
	WITH RFA/27/2022 CAVT. NO. 06442/022,	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. J C GOGOI K U AHMED MR. L GOGOI MR B ISLAM	MR. D K KOTHARI MR. R K BHUYAN MR R K MOUR FOR CAVEATOR
HEARING				
9	Test.Cas./8/2016 WITH LCR	GEETANJALI DAS Versus RINA DAS and 3 ORS	MR.P SARMAH MR.B CHAKRAVARTY MR.K DHAR MS.S SARMA	MR.M CHOUDHURYR- 1-4 MR.T ALI(R- 1-4) P AHMED(R- 1-4) MR.S N KRISHNATRAYA(R- 1-4)
10	Intest.Cas./6/2017 WITH LCR	SMTI MINU DAS and 2 ORS Versus SMTI BULU DAS and 2 ORS	MRA UPADHYAY MS.K JAIN MS.P UPADHYAY	S ALI MR. J SARMAH MR. N ALAM S U AHMED MR. A IKBAL A K SHARMA MS. M NATH K JAIN MS S SIDDIQUA
11	MACApp./373/2017 WITH LCR	SRI MANOJ KUMAR JAIN Versus SMT PAYARI DEVI and 5 ORS	MR.B K JAIN MS A BORBHUYAN	MR. K K BHATTA MS R DEVI
	WITH I.A.(Civil)/3075/2018 in MACApp./373/2017	SRI MANOJ KUMAR JAIN Versus SMT PAYARI DEVI and 5 ORS	MR. B K JAIN	

12	WITH MACApp./377/2018	SMTI PAYARI DEVI and 4 ORS Versus SRI MANOJ KUMAR JAIN and ANR	MR M BEZBARUAH MR. P K GARODIA MR. B DAS MR. A LAL	MR. A TALUKDAR MR. B K JAIN (R1) MR J JOHN MS. O PHUKAN(R1) MS. J TALUKDAR MS. R DEVI
13	RFA/82/2018 CAVT. NO.0591/2018 WITH LCR	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND2 ORS	MR D TALUKDAR MR K K BARUAH	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	WITH I.A.(Civil)/4078/2019 in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
	WITH I.A.(Civil)/107/2024 in RFA/82/2018	PULIN MIKIR AND 2 ORS Versus NALIN MIKIR AND 7 ORS	MR. H C SARMA MR. H C SARMA	MR D TALUKDAR
14	MACApp./502/2018 WITH LCR	SRI BAPPI CHAKRABORTY Versus NATIONAL INSURANCE CO. LTD. and ANR	MR. M BISWAS MR.T CHUTIA	MS. R D MOZUMDAR MS.P DAS(R-1) MR B CHANDA(R-2)
15	RFA/42/2019 WITH LCR, FIXED	SRI ANIL BRAHMA @ ANIL KUMAR WARY Versus SMT. SABITA SAHA AND 2 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN
16	Intest.Cas./1/2020 WITH LCR	SMTI. BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 2 ORS	MS. R CHOUDHURY MS. S S ZIA	MR. K K DEY (R-2,3) MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA MR V K BAROOAH (R-2,3)
	WITH I.A.(Civil)/156/2020 in Intest.Cas./1/2020	SMTI. BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 2 ORS	MS. R CHOUDHURY MS. S S ZIA	
17	MACApp./332/2021 WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD Versus HITESH DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. N ALAM MR M H AHMED MR. S ISLAM
18	WITH MACApp./285/2020	GUNAJIT NATH Versus HITESH DAS AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI	MR M H AHMED (r-1 to 4) MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6)
19	CRP/42/2022 FIXED	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR G N SAHEWALLA MD ASLAM MR. S P CHOUDHURY MS. S. TODI MR K BISWAKARMA MS B DEVI MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA	
	WITH I.A.(Civil)/1429/2022 in CRP/42/2022	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA	
20	MACApp./723/2022 WITH LCR	SRI BHABANI PRASAD DAS and ANR Versus SMT DALIMAN NESSA	MR.S BANIK MS.B SARMA MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. M HUSSAIN MR M AHMED

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024
11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
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17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH - IV & V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/4697/2019 FIXED	BHARATI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. N ALAM SC, G M D A
ORDERS			
2 Cont.Cas(C)/577/2014 FIXED, WITH WP(C)/1568/2013 (D/O), WP(C)/2767/2014 (D/O)	SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3)
3 Cont.Cas(C)/166/2018 FIXED	DHARMA KANTA CHARAH AND ANR. Versus ANANDA KR. DAS AND ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MS. M BHATTACHARJEE (r-4) MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. N GOSWAMI MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
HEARING			
4 WP(C)/8166/2017 PART-HEARD	ALL ASSAM NEWLY PROVINCIALISED COLLEGE EMPLOYEES ASSOCIATION Versus THE STATE OF ASSAM and 2 ORS.	MS. K DEVI MR. U K NAIR MR. M KHAN MR J RAHMAN KAKALI DEVI	SC, HIGHER EDUCATION SC, FINANCE
5 WP(C)/9573/2019 PART-HEARD	CHANDRESWAR SAIKIA AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE

6	WITH WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
7	WITH WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
8	WITH WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
9	WP(C)/3715/2014	M/S TRIPTI BAKERY Versus THE STATE OF ASSAM AND 8 ORS	MR.N N B CHOUDHURY MR.N SARKAR	MR.P J PHUKAN GA, ASSAM MR.H DAS MR.K M HALOI MR.A K DEKA MR.P K DEBROY MR.S DEY SC, P C B A MR.P SEN
10	WP(C)/5189/2014	DULAL GOGOI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.G C PHUKAN MR.S M SARMA MR.S SAHU MR.K GOGOI	GA, ASSAM
11	WP(C)/5801/2014	SRIMATI NILIMA JAIN Versus THE SYNDICATE BANK and 5 ORS	MR.D DAS MR.R SINGHA	MR.A PARVEZR-1to5 MR.D GOGOI(r-1to5) MR.M K DAS(r-1to5)
12	WP(C)/5851/2014	DIMBESWAR PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MR.R P N SINGH	GA, ASSAM SC, G M D A SC, GMC
13	WITH I.A./1558/2016 in I.A./1058/2016 (D/O)	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR.	MR.S P ROY MR.A TALUKDAR MR.M DAS MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR S KHOUND MRM HAZARIKA MR.H B SARMA SC, G M D A
14	WITH WP(C)/4770/2014	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR.	MR.S P ROY MR.A TALUKDAR MS.M DAS MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR H SARMA, SC, GMC SC, G M D A
	WITH I.A.(Civil)/339/2018 in WP(C)/4770/2014	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 3 ORS	MR. S P ROY MS. A TALUKDAR MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	SC, G M D A SC, GMC
15	WP(C)/6222/2014	ON THE DEATH OF SUBHAS CHANDRA MALLICK HIS LEGAL HEIRS AND 17 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.K K MAHANTA(Sr.Adv.) MR. M A SHEIKH MR.K SINGHA MR.K M MAHANTA MS.F INTAZ MR.K U AHMED	SC, NHAI SC, NHAI MR.G PEGU(R-6 & 9) SC, BTADC MR.A BHUYAN
16	WP(C)/6717/2021	SHOWNA SWARGIARY AND 36 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. M SARANIA MD. S U AHMED MS N BISHAYA MR. A I KATHAR MR. N N SARMA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C

17	WP(C)/1348/2022	GAURAV NATH Versus THE STATE OF ASSAM AND 9 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS S MOCHAHARI (r-4,5) MR. S DUTTA (r-4,5) MR S DUTTA (r-4,5) GA, ASSAM MR. S D PURKAYASTHA (R-6 TO 10) MS. S PHUKAN (R-6 TO 10) SC. REVENUE SC, S.M.B.
18	WP(C)/1633/2022	JERICO CHEMICALS LLP Versus THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HUJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,23rd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Arb.P./32/2021 BY SLIP	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
2	WP(C)/3949/2023 BY SLIP	GIYAS ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
TOP OF THE LIST				
3	WP(C)/1981/2014 PART-HEARD, FIXED	THE MANAGEMENT OF ASSAM CO- OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.R BARUAH MS.A VERMA MR.B GOGOI MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
4	WP(C)/5944/2013 FIXED	SUBHAS CHANDRA DAS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.D K SAIKIA C.G.C. MS.S BARUAHR-1TO5 MR.K K PARASAR(R-1 to 5) ASSTT.S.G.I.
5	WP(C)/6316/2013 FIXED	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
6	WP(C)/1362/2014 FIXED	UBC/102 DILIP GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. J HANDIQUE MR.N K BARUA	GA, ASSAM
7	WP(C)/2738/2014 FIXED	BISHAN SINGH PINGAL and 13 ORS Versus THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
8	WP(C)/2811/2014 FIXED	APURBA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR.B K DAS MRG JALAN	MS N NATH (R5) GA, ASSAM MR. M DUTTA (R5)
9	WP(C)/4576/2014	FORCE NO. 861241004, HC/DRIVER SYED TAMIZ ALI Versus THE UNION OF INDIA and 3 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA	MR.A K BORA C.G.C. MRS A GAYAN ASSTT.S.G.I.

10	WP(C)/4591/2014	ASHOK DEB Versus THE STATE OF ASSAM AND 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS	MR.D SAIKIA MR.S CHAUHAN MR.B B NARZARI MR.B GOGOI MR.N BORAH SC, FINANCE
11	WP(C)/4756/2014	EX.TC-NO.66191 RECRUIT GENERAL DUTY, ARBIND KUMAR CHOURASIA, Versus THE UNION OF INDIA and ANR	MR.S K SINGHA MR.P SARMAH MR.A ADHIKARY MR.B KUMAR	C.G.C. MR.K K PARASAR(R-1 & 2) ASSTT.S.G.I.
12	WP(C)/3190/2018 FIXED, WITH WP(C)/868/2016 (D/O)	WALIA MURSHIDA HUDA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MR I RAFIQUE MRS S A CHOUDHURY MR. M A CHOUDHURY MR D DEKA MR. M A CHOUDHURY MS S BARUAH MR. DIPJYOTI DEKA	MR. N C DAS MR A DAS SC, N M C SC, HEALTH SC, HEALTH
MOTION				
13	WP(C)/665/2024 FIXED	NURAL ALAM MONDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, EDU
ADMISSION				
14	WP(C)/8151/2018 FIXED	KANIKA BORKAKATI AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR. A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
15	WP(C)/2144/2021 FIXED	SHAJAHAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MD. S ISLAM MD. S ISLAM MS M DAS MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR J ABEDIN MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY
16	WP(C)/627/2022 FIXED	SHEIKH NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
WITH				
17	WP(C)/622/2022	BHABEN CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
WITH				
18	WP(C)/669/2022	RANJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
19	WP(C)/4597/2023 FIXED	RAFIQUR RAHMAN SHEIKH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU. SC, SEBA
20	WP(C)/5035/2023 FIXED	KANAN DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. S NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
21	WP(C)/5954/2023 B/O	MD. FAZLUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
22	WP(C)/6615/2023 FIXED	JOYDEEP DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S D PURKAYASTHA (R7) MS S.S.BORA (R7) SC, SEBA

23	WP(C)/471/2024 B/O	CHANDAN KAIRI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
ORDERS				
24	WP(C)/3856/2016 FIXED	ARINDAM GOGOI and 11 ORS Versus THE UNION OF INDIA and 9 ORS	MR.J SINGH MR.A TODI MR.D GOGOI	MSB DEVI(R-7) GA, ASSAM C.G.C. MR. D C BORAH (CGC) MR. D C BORAH (CGC) MR.SHEELADITYA(R-7) MR. D MAZUMDAR (ADDL. ADV. GEN.) MR. A CHAMUAH (SC, UGC) MR.N K KALITA(ADDL. PUBLIC PROSECUTOR, ASSAM) MS.A TALUKDAR(R-7) MS.H DAS(R-7) MR.H MEDHI(R-7) MR.P P BORA(R-7) SC, G U ASSTT.S.G.I. SC, HIGHER EDUCATION SC, CBI
25	WP(C)/7992/2022 FIXED	PRANAB PRASAD BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR D MAHANTA (r-14) DY.S.G.I. SC, BTC SC, HEALTH
WITH				
	I.A.(Civil)/1942/2023 in WP(C)/7992/2022	PRANAB PRASAD BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, BTC SC, C.G.C. SC, HEALTH
WITH				
	I.A.(Civil)/1015/2024 in WP(C)/7992/2022	THE PRINCIPAL/SECRETARY OF C.K.B. COMMERCE COLLEGE Versus PRANAB PRASAD BORAH AND 23 ORS	MR D MAHANTA	SC, HIGHER EDU MR D MAHANTA (r-14) DY.S.G.I. SC, BTC SC, C.G.C. SC, HEALTH
WITH				
26	WP(C)/7958/2022	DIPANKAR SATOLA Versus THE STATE OF ASSAM AND 9 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, HEALTH
HEARING				
27	WP(C)/228/2023 FIXED	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION Versus THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	C.G.C. SC, N C T E
28	WP(C)/4278/2023 FIXED	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU
29	WP(C)/4676/2023 B/O	BIDYUJJYOTI PURKAYASTHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
7)	MRS L BORUAH	18-04-2024	To	23-04-2024
8)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
9)	MR. S SINHA	18-04-2024	To	01-05-2024
10)	MR G G GOGOI	18-04-2024	To	24-04-2024
11)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
12)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
13)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
14)	MR N ISLAM	18-04-2024	To	30-04-2024
15)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
16)	MR. S CHETIA	20-04-2024	To	30-04-2024
17)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
18)	MR B ACHARYYA	20-04-2024	To	15-06-2024
19)	MR A KALITA	25-04-2024	To	25-04-2024